NATIONAL COMPANY LAW TRIBUNAL SINGLE BENCH **CHENNAI**



ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI NATIONAL COMPANY LAW TRIBUNAL, HELD ON 08/02/2018 AT 10.30 AM

PRESENT: SHRI Ch. MOHD SHARIEF TARIQ, MEMBER-JUDICIAL

APPLICATION NUMBER

PETITION NUMBER

: TCP/195/2016

NAME OF THE PETITIONER(S)

: A. Prakash

NAME OF THE RESPONDENT(S)

: M/s Cheran Hotels Private Limited & 3 others

UNDER SECTION

: 397/398 of CA 1956 and 58/59 of CA 2013

S.No. Name (in Capital)

Represented by

Signature

S.VARSHA.

S. Airevin Lan For for MAN & Brichela,

for Petitoni Shahe For Reputs 1,287

M. ROSHAN ATTE

for R3

BOY CIBY VISHAU

ORDER

Counsel for both the parties present, prayed for time to make final submissions. At request, time is extended. Put up on 09.03.2018 at 10.30 AM.

> (CH.MOHD SHARIEF TARIO) MEMBER (JUDICIAL)